NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T. C.P No.118/(MAH)/2012 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.10.2016

NAME OF THE PARTIES: Mr. D. H. Narayansa

V/s. M/s. Aries Agro Vet Associates Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398, 58-59 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.

NAME

DESIGNATION

SIGNATURE

, SIARINIVAS P. DHONDACT

Adv. for Regalt. D. N. Govind.

<u>Order</u>

C.P. No.118/397-398/CLB/MAH/2012

- 1. Ld. Advocate from the side of the Respondent is present. It is informed that an another connected C.P. is pending for disposal.
- 2. Registry is directed that C.P. 118/2012 is to be tagged with C.P. 114.
- 3. Next hearing is fixed for 18th November, 2016, duly communicated in the court.

Dated: 05.10.2016

Shri M.K. Shrawat

Sd/-

Member (Judicial)